

(b) and (c). The size of the paper mill has been considered a relevant criterion for mills using unconventional raw materials to the extent criterion for mills using unconventional raw materials to the extent of at least 50% but less than 75% by weight of pulp. In this case the concessional rate of duty of 10% ad valorem applies only when the paper manufacturing factory does not have a bamboo/wood pulp making plant and clearances of all paper and board do not exceed 33,000 MT in a financial year.

GNP of Asian States

5521. SHRI SYED SHAHABUDDIN : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank has published data relating to the change in the GNP of various Asian States between 1989 and 1992 in terms of US dollars; and

(b) if so, the inter-annual change relating to India and China separately, with the rate of inter-annual change in the World economy as a whole?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). As per the various issue of World Bank Atlas (viz.1991, 1992, 1993 and 1994) published by the World Bank, the Gross National Product (GNP) figures for India and China for the years 1989 through 1992 are as under. However, for the World economy as a whole the Atlas does not indicate GNP figures.

Year	GNP in million of US Dollar	
	India	China
1989	289109	396551
1990	294816 (2.0)	415884 (4.9)
1991	284668 (-3.4)	424012 (2.0)
1992	271638 (-4.6)	442346 (4.3)

World Bank uses Atlas Method of Conversion to smooth Fluctuations in prices and exchange rates to arrive at GNP figures.

It may be noted that the Central Statistical Organisation Prepares and publishes GNP figures on a financial year basis in Rupees only for India. The latest available figures on GNP at factor cost at 1980-81 prices are as under and show a sustained increase.

Years	GNP (Rs.Crore)	
	1	2
1989-90		198082
1990-91		208504 (5.3)

1	2
1991-92	209794 (0.6)
1992-93	218698 (4.2)
1993-94	228671 (4.6)

Note : Figures within brackets are percentage change over the preceding year.

[Translation]

Strike by Employees of Regional Rural Banks

5522. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FINANCE be pleased to state :

(a) whether the employees of Regional Rural banks went on a nation-wide strike on March 31,1995;

(b) if so, the reasons thereof and the main demands put forth by them; and

(c) the reaction of the Government to each of the demands?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The All India Gramin Bank Workers Organisation had given a notice inter-alia to observe a nation-wide strike on 31st March, 1995. Their main demands included constitution of a National Rural Bank of India (NRBI), to implement certain provisions of settlement held in banking industry, to implement new service regulations and promotion rules and payment of National Industrial Tribunal arrears. As regards constitution of NRBI, after examining all aspects, Government have initiated steps for comprehensive restructuring of 49 Regional Rural Banks (RRBs) initially which includes cleansing of balance sheets and infusion of fresh capital. Experience with these 49 RRBs will guide the approach in later years with regard to other RRBs. As regards recruitment and promotion policy, the draft rules are under examination in consultation with Ministry of Law. With regard to payment of National Industrial Tribunal arrears the matter is pending before the Supreme Court. The other demands having financial implications require to be examined taking into account all the relevant aspects.

Hospitals and Dispensaries for Beedi Workers

5523. SHRI N.J. RATHVA : Will the Minister of LABOUR be pleased to state :

(a) the places in Gujarat particularly in tribal areas, where hospitals and dispensaries are being run with the assistance of Beedi Workers Welfare Fund as on April,1995;